

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**  
**Company Appeal (AT)(Ins) No. 706 of 2019**

**IN THE MATTER OF:**

**Forech India Pvt. Ltd.**

**...Appellant**

**Versus**

**M/s. Tecpro Systems Ltd. & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Arvind Kumar Gupta, Ms. Henna George and Ms. Pragati Bansal, Advocates.**

**For Respondent:**

**ORDER**

**21.08.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 19<sup>th</sup> September, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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